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GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 1331
TO BE ANSWERED ON 09.12.2021

Policy for discontinuation of HFCs

1331. SHRI SATISH CHANDRA DUBEY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government has framed or set to frame any policy to discontinue the use of Hydro Fluoro Carbons (HFCs); and
(b) if so, the impact thereof on the environment?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) and (b):

Hydrofluorocarbons (HFCs) have been included as controlled substances under the Montreal Protocol through the Kigali Amendment in the 28th Meeting of the Parties held at Kigali, Rwanda on 15 October 2016. India has ratified the Kigali Amendment to the Montreal Protocol on 27th September 2021. As per the phase-down schedule decided under the Kigali Amendment to the Montreal Protocol, India has to phase down HFCs in 4 steps from 2032 onwards with cumulative reduction of production and consumption of HFCs by 10% in 2032, 20% in 2037, 30% in 2042 and 85% in 2047 respectively through a national strategy for phase down of HFCs.

Implementation of HFC phase down under the Kigali Amendment through the adoption of low-global warming potential and energy-efficient alternative technologies aims to achieve energy efficiency gains and carbon dioxide emissions reduction - a "climate co-benefit".

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